

GOVERNMENT OF INDIA
MINISTRY OF PANCHAYATI RAJ
RAJYA SABHA
UNSTARRED QUESTION NO. 403
ANSWERED ON 06.12.2023

DIGITALISATION OF PANCHAYATS

403. DR. ANIL SUKHDEORAO BONDE:

Will the Minister of **PANCHAYATI RAJ** be pleased to State:

- (a) the programs undertaken by the Ministry to promote digitalization of panchayats in the country?
(b) the objectives of the Ministry in promoting greater digitalization?

ANSWER

THE MINISTER OF STATE FOR PANCHAYATI RAJ

(SHRI KAPIL MORESHWAR PATIL)

a) & b) Under Digital India Programme, Ministry is implementing e-Panchayat Mission Mode Project (MMP) with the aim to making Panchayati Raj Institutions (PRIs), more transparent, accountable, and effective as local self-governments. Building on the achievements in the past, the Ministry launched eGramSwaraj, a work-based comprehensive application for PRIs under the e-Panchayat MMP on 24th April 2020. This application encompasses all aspects of Panchayat functioning viz. planning, budgeting, accounting, monitoring, asset management etc., on a single digital platform including online payments. So far, 2.49 lakh GPs have prepared and uploaded their Gram Panchayat Development Plans (GPDs) for 2023-24. Further, 2.30 lakh Gram Panchayats have completed online transactions for 15th Finance Commission grants for 2023-24. State wise adoption of eGramSwaraj is given at **Annexure-I**.

Also, for strengthening the transparency and accountability at grassroots level; the Ministry has rolled out an application - AuditOnline under e-panchayat Mission Mode Project (MMP). It allows for online audit of Panchayat accounts and records detailed information about internal and external audit. For audit year 2021-22, 2.47 lakh Audit Plans have been created and 2.37 lakh Audit Report have been generated. Similarly, For audit year 2022-23, 1.44 lakh Audit Plans have been created and audit reports have been generated for 29,981 Gram Panchayats.

For attaining the vision of Digital India, BharatNet project is being implemented by Department of Telecommunications in a phased manner to create network to connect all the GPs by broadband in the country. So far, 2,10,181 GPs have been made Service Ready under the

BharatNet project in the country. The scope of BharatNet on 30.06.2021 has been extended up to all inhabited villages beyond GPs in the country. The State/UT-wise details of Service Ready Gram panchayats is given at **Annexure-II**.

Further, Ministry of Panchayati Raj has prepared a Model Panchayat Citizens Charter/ framework for delivery of the services across the 29 sectors, aligning actions with localised Sustainable Development Goals (SDGs) for the Panchayats to adopt & customize. The aim is to provide services to the people in a time bound manner, redressing their grievances and improving their lives. The ‘Meri Panchayat, MeraAdhikaar- Jan Sevaayein Hamaare Dwaar’ campaign was rolled out from 01st July to 30th September, 2021. The campaign had emerged as an effective strategy for ensuring the Gram Panchayats have a Citizen Charter approved by the respective Gram Sabhas in place, cataloguing the different categories of services rendered to the citizen by the Panchayat and the time limit for such service.

As on date, over 2.32 Lakh Gram Panchayats across 31 States/ UTs have conducted Gram Sabha and 2.15 Lakh Gram Panchayats have now finalised their Citizen Charters.

Annexure-I

Annexure referred to in reply to part (a) & (b) of the Rajya Sabha Unstarred Question No. 403 answered on 06.12.2023 regarding 'Digitalisation of Panchayats'.

Adoption of eGramSwaraj at Panchayat level during FY 2023-24

S. No	State Name	Total Number of Village Panchayats & Equivalent	Village Panchayat at onboard	Village Panchayats & Equivalent with Online Payment	Total Number of Block Panchayats	Block Panchayat at onboard	Block Panchayats with Online Payment	Total Number of Zila Panchayats	Zila Panchayat at onboard	Zila Panchayats with Online Payment
1	ANDHRA PRADESH	13325	12860	10083	660	658	567	13	13	13
2	ARUNACHAL PRADESH	2108	2091	1236	0	0	0	25	25	21
3	ASSAM	2662	2197	2181	191	191	191	30	27	27
4	BIHAR	8176	8175	7824	534	534	519	38	38	38
5	CHHATTISGARH	11655	11654	10656	146	146	145	27	27	27
6	GOA	191	191	60	0	0	0	2	2	2
7	GUJARAT	14625	14312	13005	248	248	248	33	33	33
8	HARYANA	6226	6201	5248	143	143	106	22	22	21
9	HIMACHAL PRADESH	3615	3612	3386	81	81	78	12	12	12
10	JAMMU AND KASHMIR	4291	4290	1491	275	0	0	20	0	0
11	JHARKHAND	4345	4344	4335	264	264	261	24	24	24
12	KARNATAKA	5955	5955	5843	233	232	165	31	31	27
13	KERALA	941	941	861	152	152	126	14	14	13

S. No	State Name	Total Number of Village Panchayats & Equivalent	Village Panchayat at onboard	Village Panchayats & Equivalent with Online Payment	Total Number of Block Panchayats	Block Panchayat at onboard	Block Panchayats with Online Payment	Total Number of Zila Panchayats	Zila Panchayat at onboard	Zila Panchayats with Online Payment
14	LADAKH	193	193	0	31	0	0	2	0	0
15	MADHYA PRADESH	23032	22997	21562	313	313	302	52	52	51
16	MAHARASHTRA	27569	27479	24233	351	351	333	34	34	34
17	MANIPUR	3812	161	0	0	0	0	12	6	3
18	MEGHALAYA	6760	0	0	2240	0	0	3	3	0
19	MIZORAM	834	834	70	0	0	0	0	0	0
20	NAGALAND	1293	32	0	0	0	0	0	0	0
21	ODISHA	6798	6798	6726	314	314	314	30	30	28
22	PUNJAB	13241	13199	10264	152	151	132	22	22	20
23	RAJASTHAN	11251	11243	10824	362	352	350	33	33	33
24	SIKKIM	199	183	174	0	0	0	6	4	4
25	TAMIL NADU	12525	12522	12257	388	388	386	36	36	36
26	TELANGANA	12769	12767	12732	540	540	428	32	32	31
27	THE DADRA AND NAGAR HAVELI AND DAMAN AND DIU	38	0	0	0	0	0	3	0	0
28	TRIPURA	1178	1178	1170	75	75	73	9	9	9
29	UTTARAKHAND	7794	7793	7705	95	95	94	13	13	13
30	UTTAR PRADESH	58853	58820	57233	827	826	818	75	75	75
31	WEST BENGAL	3339	3227	3222	345	336	334	22	21	21
Total		269593	256249	234381	8960	6390	5970	675	638	616

Annexure-II

Annexure referred to in reply to part (a) & (b) of the Rajya Sabha Unstarred Question No. 403 answered on 06.12.2023 regarding 'Digitalisation of Panchayats'.

State/UT-wise details of Service Ready Gram panchayats

Sr.No	State Name	Total GPs/ TLBs	Service Ready GPs/TLBs	Operational GPs/TLBs
1	ANDAMAN AND NICOBAR ISLANDS	70	81	55
2	ANDHRA PRADESH	13325	12198	2994
3	ARUNACHAL PRADESH	2108	1011	184
4	ASSAM	2197	1640	473
5	BIHAR	8174	8860	2903
6	CHHATTISGARH	11656	9759	1446
7	GOA	191	0	0
8	GUJARAT	14376	14524	10325
9	HARYANA	6220	6204	1036
10	HIMACHAL PRADESH	3615	415	260
11	JAMMU AND KASHMIR	4291	1113	445
12	JHARKHAND	4345	4638	1797
13	KARNATAKA	5958	6251	3144
14	KERALA	941	1130	960
15	LADAKH	193	193	50
16	LAKSHADWEEP	10	9	1
17	MADHYA PRADESH	23023	18102	2037
18	MAHARASHTRA	27894	24166	2770
19	MANIPUR	3818	1479	10
20	MEGHALAYA	9058	688	72
21	MIZORAM	834	493	59
22	NAGALAND	1292	230	16
23	ODISHA	6794	7099	3927
24	PUDUCHERRY	108	101	95
25	PUNJAB	13241	12807	7161
26	RAJASTHAN	11265	8997	5529
27	SIKKIM	198	54	12
28	TAMIL NADU	12525	6469	0
29	TELANGANA	12769	10675	4953
30	THE DADRA AND NAGAR HAVELI AND DAMAN AND DIU	38	41	20
31	TRIPURA	591	771	360
32	UTTAR PRADESH	58188	45061	2125
33	UTTARAKHAND	7796	2013	846
34	WEST BENGAL	3339	2909	2284
Grand Total		270441	210181	58349

**Some GP may have more than 1 service points.*